

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4131
TO BE ANSWERED ON 3RD APRIL, 2018**

MOU WITH JORDAN ON HEALTH AND MEDICAL SCIENCE

4131. SHRI SANJAY SETH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether India and Jordan have signed a Memorandum of Understanding (MoU) for enhanced cooperation in the field of health and medical science;
- (b) if so, the details thereof along with the aims and objectives and the key areas identified for cooperation in this MoU; and
- (c) whether the MoU would also attract any investment from Senegal in strengthening various health programmes undertaken by Government through foreign investment, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): A bilateral Memorandum of Understanding (MoU) was signed between India and Jordan on 01st March, 2018 for cooperation in the field of Health and Medical Science. The aims and objectives of the MoU are to establish and encourage cooperation in the fields of health, medical science, medical education and research on the basis of equality and mutual benefits. The key areas of cooperation covered under the MoU are as follows:

- (i) Universal Health Coverage (UHC);
- (ii) Health System Governance;
- (iii) Services and Information Technology in Health;
- (iv) Health Research;
- (v) National Health Statistics;
- (vi) Health Finance and Health Economy;
- (vii) Chronic Disease Control;
- (viii) Tobacco Control;
- (ix) Diagnosis, Treatment and Medication in Tuberculosis;
- (x) Regulation of Pharmaceuticals and Medical Devices.

(c): An MoU between India and Senegal on cooperation in the field of Health and Medicine has been finalized and the Cabinet has approved signing of the MoU. The MoU with Senegal is awaiting signature and the Ministry of External Affairs has been requested to facilitate signing of the said MoU. The financial arrangement under the MoU will be mutually decided on a case-by-case basis subject to the availability of funds and resources. The MoU does not contain any provision on investment from Senegal.